

**GOVERNMENT OF INDIA  
MINISTRY OF COAL  
RAJYA SABHA  
UNSTARRED QUESTION NO. 2435  
TO BE ANSWERED ON 08.08.2022**

**Surrender of non-operational coal mines**

**2435. SHRI B. LINGAIAH YADAV:**

Will the Minister of **COAL** be pleased to state:

(a) whether Government proposes to give Central and State Public Sector Undertakings (PSUs), a one time window to surrender non-operational coal mines without penalty; and

(b) if so, the details and the present status thereof, State-wise?

**ANSWER**

**MINISTER OF COAL, MINES & PARLIAMENTARY AFFAIRS**  
**(SHRI PRALHAD JOSHI)**

(a) Yes, Sir. Ministry of Coal has issued an amnesty scheme in May 2022 granting one-time window to allottee Government Companies to surrender non-operational coal mines without penalty.

(b) Till date, Ministry is in receipt of request for surrender for 13 coal blocks allotted to Government companies details of which, state-wise, is as under:

S.No	Name of Coal Block	State	Name of Allocatte	Present Status
1	Gare Palma Sector-I	Chhattisgarh	Gujarat State Electricity Corporation Limited	Request received
2	Banai	Chhattisgarh	NTPC Limited	Request received
3	Bhalumuda	Chhattisgarh	NTPC Limited	Request received
4	Baitarni West	Odisha	Odisha Mining Corporation Limited	Request received
5	New Patrapara	Odisha	The Singareni Collieries Company Limited (SCCL)	Request received
6	Brahmani	Odisha	The Orissa Minerals Development Co. Ltd	Surrender request accepted on 25.07.2022
7	Sarapal-Nuapara	Odisha	Andhra Pradesh Power	Request received

S.No	Name of Coal Block	State	Name of Allocatte	Present Status
			Generation Corporation	
8	Khagra Joydev	West Bengal	Damodar Valley Corporation	Request received
9	Amarkonda Murgadangal	Jharkhand	Eastern Coalfields Limited	Request received
10-11	Brahamini & Chichro Patsimal	Jharkhand	Eastern Coalfields Limited	Request received
12	Penagaddppa	Telangana	SCCL	Request received
13	Mahajanwadi	Maharashtra	Maharashtra State Power Generation Company Ltd.	Request received

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